



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,7th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

#### ORDERS

|   |                     |  |   |   |
|---|---------------------|--|---|---|
| 1 | Review.Pet./47/2018 | THE STATE OF ASSAM<br><b>Versus</b><br>RAMESH DIHINGIA AND 7 ORS               | SC, ELEM. EDU<br>MR. D SAIKIA<br>MR. A DEKA<br>MR. N SARMA<br>MR. S M T CHISTIE |   |
| 2 | WP(C)/2318/2021     | MIRA DEB AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS          | MR. S KALITA<br>MR. A GANGULY<br>MR P DAS                                       | GA, ASSAM<br>SC, GMC<br>SC, GDD                       |
| 3 | WP(C)/4402/2021     | MONTU RONGPI AND 8 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 18 ORS.     | MR. M SARANIA<br>MD. S U AHMED<br>MR. A I KATHAR<br>MS N RAI                    | GA, ASSAM<br>SC, NHIDC<br>ASSTT.S.G.I.<br>SC, K A A C |
| 4 | WP(C)/4539/2021     | RAJESH AGARWAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                | MR. S K SINGH<br>MR. A GANGULY<br>MR. A DUTTA<br>MR. A DHANUKA                  | GA, ASSAM   |
| 5 | WP(C)/4704/2021     | ALAUDDIN TALUKDAR AND 7 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS. | MS. R CHOUDHURY<br>MS S S ZIA   | SC, ELEM. EDU<br>GA, ASSAM                            |
| 6 | WP(C)/5273/2021     | M/S R G ENTERPRISE<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS            | MR K BHUYAN<br>MR N ISLAM   | MR. K GOGOI (C.G.C.)<br>ASSTT.S.G.I.                  |

LEAVE NOTE OF ADVOCATES FOR 07/12/2022

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR J SHARMA       | 21-11-2022 | To | 20-12-2022 |
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| 3)  | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

| Sr.No.        | Case Number                             | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|---------------|---|--|--|---|
| <b>ORDERS</b> |   |  |  |   |
| 1             | I.A.(Civil)/3677/2018<br>in WA/297/2018 | DASARATH ADHIKARI AND 25 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS      | MR. A SARMA<br>MR K KALITA<br>MR. B CHOUDHURY<br>S CHOUDHURY<br>MR E SHITIRI | GA, ASSAM<br>ASSTT.S.G.I.   |
|               | <b>WITH</b><br>WA/297/2018              | DASARATH ADHIKARI AND 25 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS      | MR. A SARMA<br>MR K KALITA<br>MR. B CHOUDHURY<br>S CHOUDHURY<br>MR E SHITIRI | GA, ASSAM<br>ASSTT.S.G.I.   |
| 2             | CRP(IO)/2/2021                          | GOBINDA CH DAS<br><b>Versus</b><br>SMTI. IRA DAS AND 30 ORS                        | MR H MAURYA<br>MR. M MALAKAR<br>MS A KALITA                                  | MR. SHEELADITYA<br>MR G BHARADWAJ (R13,<br>R14)   |
| 3             | CRP(IO)/113/2022                        | MD. YEASIN ALI<br><b>Versus</b><br>HAJIRA KHATUN AND 50 ORS                        | MR. U N CHATTRY<br>MR. O LASKAR  | DR. B AHMED (r-4,8,20,22)<br>GA, ASSAM<br>MR. N HAQUE (r-4,8,20,22)<br>MR K UDDIN (r-4,8,20,22) |
| 4             | WP(C)/2170/2022                         | M/S JAYBEE AUTO AGENCY PVT. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. | MR D DEKA<br>MR N J KUMAR<br>MR. R KAMAN                                     | GA, ASSAM   |
| 5             | WP(C)/2890/2022                         | BISWAJIT CHAKRABORTY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS              | MR. A DEKA   | SC, SEC. EDU.<br>SC, N C T E  |

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

| Sr.No.        | Case Number          | Main Parties   | Petitioner Advocate  | Respondent Advocate         |
|---------------|----------------------|--|--|-----------------------------|
| <b>ORDER</b>  |                      |  |  |                             |
| 1             | Review.Pet./107/2016 | MOJMUL HOQUE BARBHUIYA<br><b>Versus</b><br>LAILA KHATUN BARBHUIYA and 5 ORS              | MR. A R SIKDAR<br>MR. M H TALUKDAR<br>MR. S ALAM                             | SC, ELEMENTARY<br>EDUCATION |
| <b>ORDERS</b> |                      |  |  |                             |
| 2             | I.A.(Civil)/162/2017 | NITYANANDA ROY<br><b>Versus</b><br>SMT. JOYA ROY and 8 ORS.                              | MR.B K DAS<br>MR.S ROY<br>MR.M H LASKAR                                      |                             |
| 3             | Tr.P.(C)./47/2021    | SMTI. ASHMITA GOGOI<br><b>Versus</b><br>RINKU ELLIOT                                     | MR. M K SHARMA<br>MS. S S SAIKIA   |                             |
| 4             | WP(C)/2089/2022      | REGT NO. 131053099 CT/GD PRINCE<br>KAZI<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS | MR A DASGUPTA<br>MR. S C BISWAS<br>MS A DAS<br>MR. F A HASSAN<br>MS. J GHOSH | MR. S S ROY<br>ASSTT.S.G.I. |
| 5             | WP(C)/5183/2022      | KARUNA DEURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                           | MR. K SARMA<br>MR. S BORUAH  | SC, P AND R.D.<br>SC, BTC   |

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